SHRI SUNIL BASU RAY (West Bengal): *I* wish to associate myself with this.

श्री जगदोश प्रसाद माथुर :
(स्थवधान) ग्रगर उनकी हिम्मत है तो
मृष्ट मंत्रालए, नव भारत टाईम्स
पर मुकदमा चलाए ... (स्थवधान)
अगर उनकी हिम्मत है तो नव भारत
टाईम्स से पुछे।

श्री मोहम्मद सलीम (पश्चिमी बंगाल) यहां पर ग्रारोप लगाया गया कि बंगाल में मंदिर तोड़े गए.... (व्यवधान) मैं उन्हें चुनौती देता हूं, लिस्ट दें, कौन से मंदिर तोड़े गए हैं। ग्रसत्य प्रचार करके लोगों को गुमराह किया जा रहा है ग्रीर साम्प्रदायिकता को उढ़ाया जा रहा है ग्रीर साम्प्रदायिकता को उढ़ाया जा रहा है।

उपसभाध्यक्ष (श्रीमती सुधमा स्वराज) : ग्रापकी बात रिकाड करली गई। डा० सुब्रह्मण्यम स्वामी।

Plight of Kashmiri Pandits in Jamnui Camps

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, I wish to raise a matter about some forgotten people wiio were originally exploited by communal parties in this country and having utilized them for propaganda purposes, they have abandoned them. So, it has, become my duty not to allow them to be forgotten. I am referring to the three hundred thousand Kashmiri pandits who are living i_n aweful conditions in Jamirau and in some other places.

These three hundred thousand Kashmiri pandits were driven out from the Valley in Kashmir in what is perhaps one of the most tragic examples of "ethnic cleansing", which is now the modem word, the new word, that is being used and, except for some noises being made by some communal parties,, these people have now been forgotten. The conditions of life, from what has been described to me by those living in Jammu today, by a Kashmiri pandit,

are so terrible that the death rate in these camps is three times .he national, average. This is a shame on us because they, after ail, represent a minority which has to be specially defended in a secular State.

I, of course, would like to assert on their behalf that these three hundred thousand Kashmiri pandits have every right to go back to the Valley and conditions should be created for their going back. In the event the Government is not able to provide security for them to go back voluntarily, in my opinion, a district should be created in the Valley in which only the Kashmiri pandits should be settled and the Army should provide protection to them and they should also maintain the district boundaries from attacks by terrorist forces.

So, I would like the Government not to forget these people and to take immediate steps for their protection and for their return to the Valley.

Assault on Journalists and Intellectuals by police in Assam

BHADRESHWAR GOHAJN SHRI (Assam): Madam, with a very heavy heart, I want to draw the attention of the Government about the fascist acivities of thg present State Government of Assam, that the Assam Government has buried all forms of democratic and civilised norms in order to meet its narrow and autocratic ends. Law abiding and civilised citizens are not in a posi tion to live peacefully in it. This madness of the State Government has compelled me to raise this in the House through this Special Mention.

Madam, recently, the printer, tie publisher and the editor of a vernacular weekly in Assam were arrested by the police under TADA. The offence against them was that they have published an article vividly about a fake encounter wherein a top-ranking functionary of the banned ULFA was killed by the police and the paramilitary forces. to' order to-discuss the matter, the senior

305

journaliste, editors and academicians of the State collected themselves in the Press. Club of Guwahati on the 14th February, and in that the police has forcefully arrested one journalist of a local venaculai daily for reasons best known to the Government.

SHRI BHADRESWAR GOHAN: The

उपसमाध्यक्ष (श्रीमती सुषमा स्वराज)
एक मिनट भदेश्वर जी। भोजन का
समम हो गया है। यदि सदन की इच्छा
हा तो जो तीन स्पैशल मैशन रह गए
हैं जनको खत्म करके हम लोग भोजन
करें।

कुछ भाननीय सदम्य : ठीक है ।

जपतभाध्यक्ष (श्रीमती सुषमा स्वराज) : ठीक है, ग्राप जारी रखिए।

shocking and the horror part of the fascist activities of the State agencies of the Government of Assam occurred on die 20th of February at the same Press Club of Guwahati wherein the journalists of Assam and the intellectuals have gathered toegther to take out a peaceful procession to the Raj Bhawan to submit a memorandum demanding the release of the detained journalists, and repeal of the TADA and other black laws. The Police and the CRPF entered in a preplanned way and ruthlessly lathicharged oi: the peaceful and unprovoked journalists and intellectuals and academicians. In the lathicharge, Mr. D. N. Bed-baruah. Editor, the Sentinel', a local English daily, Dr. Hiren Gohain, former Head of the Department of English, Guwahati University and an internationally recognised intellectual from the North-East, Mr. Prafulla Baruah, editor of an Assamese daily, the 'Dainik Assam' Mr. Arupa Baruah, editor of a vernacular weekly, Dr. M. S Prabakar. the Guwahati Correspondent of 'the Hindu', and many other were seriously injured, and many of them are in the hospital.

Madam, anyone who opposes the Government in Assam is being scuttled, and now the target is the journalists and the press.

Madam, I hereby demand a statement from the Home Minister on the matter, and the freedom of speech and expression and the independence of the Fourth Estate should be restored in Assam and the detained journalists should be released forthwith.

SHRI TARA CHARAN MAZUMDAR (Assam): Madam, I want to associate myself.......

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): You want to associate? Your association will be recorded. Or you want to express something?

SHRI TARA CHARAN MAZUMDAR: I am just supporting my friend, Mr. Bhadreswar Gohai_n because I know some of the facts.

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): Just conclude in one minute

SHRI TARA CHARAN MAZUMDAR: Just in one minute? Let me try. Madam, what is happening in Assam is a blatant violation of the Constitutional and Fundamental Rights. Now, the incident of 20th February is simply painful The person, who assembled there were the leaders, of the society. They were intellectuals, journalists and lawyers. They did not have any affiliation to any particular political party. And what were they doing? They were just going to the Government House to submit a memorandum which is perfectly a constitutional light. Now, the Police abruptly went inside the Press Club and started beating them right and left. Now this is a position which is emerging in a so-called democratic country.

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): This has been told by Mr. Bhadreswar. If you want to add anything new, you add.

SHRI TARA CHARAN MAZUMDAR: Now, I want to add one thing. Now the entire Administration is left to 307

[Shri Tara Charan M.zumdar]

the police and to the paramilitary forces. And these people are not accountable to anybody. When there was an incident like that, at least, there should, have been some enquiry. These people are not accountable to anybody, they are doing anything and everything of this sort. What I want is a high-level enquiry into the matter by the Government. That I demand.

Telecasting of Pakistan Television through Star channel and its anti-India propaganda

श्री प्रमोद ्महाजन (महाराष्ट्र) : उपसभाध्यक्ष महोदया, गत कुछ दिनों से पाकिस्तान के द्वारा भारत के विरोध में और विशेषकर काश्मीर के प्रश्न को लेकर ग्रत्यंत जहरीला प्रचार करने के लिए एक नया सध्यम बना गया है। पाकिस्तान ने हांगकांग स्थित एक कंपनी से एक उपग्रह ग्रौर एक प्रक्षेपक खरीदा है जिससे द्राज पाकिस्तान दूरदर्शन का दुसरा चैनल उपयोग में ला रहा है। यह हागकांग स्थित कंपनी का जो उपग्रह है उनसे किए जाने वाला प्रचार केवल पाकिस्तान, हिन्दुस्तान या बंगला देश में ही नहीं बल्कि जापान से लेकर इंजिप्ट तक जो सारे देश हैं भौर दक्षिण चीन तक इस सारे प्रक्षेपक का ग्रसर होता है श्रीर ग्राज इस के कारण पाकिस्तान दूरदर्शन का दूसरा चैनल यहां सभी जगह पर देखा जाता है। ग्रब इस दूसरे चैनल का पाकिस्तान विशेष रूप से उपयोग कर रहा है काश्मीर के विषय में भारत जिरीवी प्रचार करने के **बिए। सच्ची** झुठी कहानियों को इकटठा करके वह भारत की सेना पर अनर्गल आरोप कर रहा है। भारत की सेना ने काश्मीरियों के साथ ∜लात्कार किए, इस प्रकार के चित्रण बताए जा है हैं। भारत के विरोध में अनेक प्रकार की कहानियां नए रूप से बताई जा रही हैं ग्रीर विशेषकर भारत की जनता का या

इस महाद्वीप की जनता का किकेट से जो संबंध है, क्रिकेट मैच के बीच-बीच में बताकर भारत के बारे में काफी प्रचार हो रहा है। इस प्रचार का परिणाम यह है कि हिन्दुस्तान के भिन्न भिन्न महानगरों में जो केबल टी.वी. देखता है उस पर इसका प्रचार हो रहा है। मैंने यह भी देखा कि भारतीय पर्यटन उद्योग के जो सेंट्र होटल्स हैं इनमें पाकिस्तान टी.वी. का सेकिंड चैनल स्वाभाविक रूप से दीखता है, जाउर है। मझे लगता है कि यह बहुत ही गंभीर बात है जिसकी ग्रोर केवल दूरदर्शन या सूचना एवं प्रसारण मंत्रालय नहीं, इसको गृह मंत्रालय को भी देखना चाहिए। उसके साथ साथ विदेश मंत्रालय को भी देखना चाहिए। सूचना एवं प्रसारण मंत्रालय जो है वह इसे रोकने के लिए क्या करे, इसका विचार कर सकता है। लेकिन इसका हिन्दस्तान की श्रंदरूनी कान्न ग्रीर व्यवस्था के अपर जो ग्रसर पड़ता है उसके ⁽लए गह मंत्रालय को देखना चाहिए ग्रौर इस सारे इलाके में खासकर जो महिलम देश हैं उनके मनोविज्ञान पर जो प्रभाव डालने का प्रयास किया जा रहा है यह विदेश मंत्रालय के लिए सबसे बड़ी समस्या हो सकता है। इसलिए मेरी सरकार से यह मांग है क्योंकि गत साल भी हांगकांग स्थित इस कंपनी ने भारतीय दूरदर्शन को उनका ट्रांसपोंडर बेचने के लिए ऑफर दिया था लेकिन अहत कम कीमत मांगने के कारण वह ग्राफर स्वीकार नहीं हो सका, वह पाकिस्तान ने खरीद लिया। मैं भारत सरकार से भागह करता हूं कि इसका स्वदेश में और विदेशों में जो प्रचार हो रहा है उस प्रचार की गंभीरता को देखते हुए सूचना एवं प्रसारण मंत्रालय इसे रोक तो नहीं सकता, लेकिन प्रचार का एक प्रचार कक्ष स्थापित करते के लिए और तीसरा चैनल हमारे दूरदर्शन का जो इस ट्रांसपोंडर के द्वारा जो कम से कम विश्व की क्राधी जनता देख सके, जिससे हम ग्रपने विचार ठीक ढंग से रख सकें, इस पर तुरन्त विचार करे ग्रन्थथा इसके दूष्परिणाम देश में हो सकते हैं।